



2026:DHC:7813



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010088932026

+ **OMP (ENF.) (COMM.) 50/2026**

**NEW LOOK BUILDERS AND DEVELOPERS PRIVATE
LIMITED**

.....Decree Holder

Through: Mr. Rajat Joneja and Ms.
Cheshta Dalal, Advocates.

versus

**ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED
& ANR.**

.....Judgement Debtors

Through: Mr. Mohit Chaudhary, Mr.
Kunal Sachdeva, Ms. Aarushi
Suri and Ms. Mansi Mehta,
Advocates.

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% **14.09.2026**

1. Learned Counsel for the Decree Holder seeks leave to withdraw the present petition with liberty to file it again after satisfying on the aspect of stamp duty as per the Indian Stamp Act, 1899.

2. Leave and liberty as aforesaid is granted.

3. The petition is dismissed as withdrawn with the aforesaid liberty. Pending applications, if any, stand disposed of.

OM PRAKASH SHUKLA, J

SEPTEMBER 14, 2026/pa